STATEMENT OF IMMOVABLE PROPERTY RETURN

Statement of immovable property for the year 2024 (as on 31.12.2024)

Service: IAS/CIC

Name of Officer: Heeralal Samariya Designation: Chief Information Commissioner

Ministry/Department/Office	: Central Information	Commission CSL No.:	ation Commissi	ioner	Date of Birth:	14/09/196	
Name of District, Sub- Division, taluk & Village or city in which property is situated	Name & details of	Cost of construction acquirement including land	,	If not in own State, in whose name held & his/her relationship with the Govt. Servant	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	acquired (6)	(7)	(0)
(1) Plot No 248, Sy.No.403, Shaikpet (V) Hyderabad	502 sq.yds land purchased on 20/12/1994, completed house in the year 1998	Rs 19.17 lakhs for construction, land purchased on 20/12/94 completed house in 1998 cost of land & development (Rs 1,12,500/-)	Rs 20.03 lakhs (Approx)	Own Name	By purchase from Prashashan Nagar Cooperative Society	Nil	(8) Permission of Govt. 1. G.O. Rt. No.1578, GA(SC.X) Dept. Dt 20.03.1995 2. G.OMs.No.539, GA (SC.X) Dept. dt 04.12.1998
(2) Plot No. 174, Sri Gopal Nagar, Part-B, Jaipur (Rajasthan)	450 sq.yds land purchased on 16.01.2002	Rs. 7,53,280/-	Rs 7.53 lakhs (Approx)	Own Name	Purchased from Shri Satya Narain Sharma	Nil	Permission of Govt. Memo No. 166/SC/2002-2, GS (SC.X)Dept, Dt 24.05.2002
	381.77 sq. yds land, Sy. No. 179, Part 180,8181 land purchased on 15.04.2006 and completed House in the year 2009	Cost of land and development Rs 8,92,875/-land purchased on 15.04.2006 completed house in the year 2009, cost of construction Rs. 42.00 lakhs	Rs.50.92 lakh	Own & Wife (Joint name)	Purchased from Cyber Meadows Society	Rs. 12 lakh per annum from rent (For Both)	Permission of Govt 1.No.931/SC.X.06, GA(SC.X) Dept dt. 16/5/06 2. No.2346 /SC / X/ A3 /2006-2 GA(SC.X), Dept Dt 11/12/06 3.287/SC.X.A3/2010-1 GA(SC.X) Dept Dt.29/9/10
No.51(pt), situated at Madinaguda Village, Serilingampally Mandal	285 Sq.yrs approx Housing (Freehold) Villa No.18 (East facing), Vessella Woods	Rs.1,00,00,000/- acquired from M/s Vessella Woods Developers on 15.2.21	Rs.1 Crore	Own & Wife (Joint name)	Purchased from M/s Vessella Woods Developers	Rs 14 lakhs per annum (For Both)	Duly informed

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COPTION	•	
SCIVICE		IAS/CIC

Name of Officer: Heeralal Samariya	Designation: (Chief Information	on Commissioner		Date of Birth:	14/09/1900
Ministry/Department/Office: Central Informat	ion Commission	CSL No.:	-		Present Pay:	Rs.2,50,000/-
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Ministry/Department/Office:	Central Information (Commission CSL No.:	-		Present Pay:	ks.2,50,000/-	-
Name of District, Sub- Division, taluk & Village or city in which property is situated	Name & details of property housing, lands and other buildings	Cost of construction/ acquirement including land in case of house and year when purchased	Present value*	If not in own State, in whose name held & his/her relationship with the Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
(5) Nilay Kunj, Jaipur, Rajasthan 64 (Corner)	326.16 Sq Meter	Rs.1,04,16,020	Rs.1,04,16,020	Own Name	Jaipur Development Authority	Nil	Duly informed
(6) L-11, Rajdhani Metropolis Scheme of Renewal, Village, Jaipur: Area 470 Sq Yards, S.No.192 dated 23-1-14	470 Sq Yards	-	-	Own Name	Inherited from my father Late Shri Nathi Lal	Nil	Duly informed
(7) L-10, Rajdhani Metropolis Scheme of Renewal, Village, Jaipur: Area 514.62 Sq Yards, S.No.193 dated 23-1-14	514.62 Sq Yards	-	-	Own Name	Inherited from my father Late Shri Nathi Lal	Nil	Duly informed

Signature: A Clamping
Designation: Chief Information Commissioner

Central Information Commission

20-01-2025 Date: